



# भारत का राजपत्र

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NEW DELHI, WEDNESDAY, AUGUST 19, 2009/SRAVANA 28, 1931

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 18th August, 2009

No. F. 34/2009-SCA (I).—The following amendment to the Resolution No. F. 34/2008-SCA (I), dated 13-9-2008 is hereby made :—

(1) Sl. No. 2 which relates to the pre-revised scale Rs. 22400-525-24500 of Statement No. 1 of Part A of Annexure I shall be amended as under :—

Sl. No.	Existing Scale of Pay	Revised Pay Structure		
		Name of Pay Band/Scale	Corresponding Pay Band/Scale	Corresponding Grade Pay
1.	22400-525-24500	HAG	Rs. 67000 (annual increment @3%)—79000	NIL

(2) The second last row in Statement No. II of Part A of Annexure I which relates to Grade Pay of Rs. 12000 shall be deleted.

By Order and under the Authority of Chief Justice of India,  
V. K. YADAV, Addl. Registrar (Admn. I)